

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 614  
TO BE ANSWERED ON THE 09<sup>TH</sup> DECEMBER, 2022**

**NATIONAL MEDICAL COMMISSION**

**614 SHRI DHARAMBIR SINGH:**

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) the details of the qualifications fixed for the nomination of Head of Department, Chairman, Dean, Principal in Medical Colleges under the National Medical Commission (NMC);

(b) whether all the Central Universities, Deemed Universities and other Government and Non Government Medical Colleges under the NMC are bound to comply with its guidelines and if so, the monitoring mechanism in this regard along with names of universities/colleges/institutes not complying the guidelines of NMC; and

(c) whether the qualification fixed for the nomination of the Chairman in the Department of Biochemistry of Medical Colleges of Banaras Hindu University( BHU) and Aligarh Muslim University (AMU) are as per the guidelines of NMC and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE**

**(DR BHARATI PRAVIN PAWAR)**

(a) to (c): As informed by National Medical Commission (NMC), the incumbent to the post of Dean/ Director/ Principal of a medical college/ institution should possess postgraduate medical degree from a recognized institution with a minimum of ten years teaching experience as Professor/ Associate Professor in a medical college/ institution, out of which, at least five years should be as Professor in the Department. Appointment on these posts is to be made on seniority-cum-merit basis. The Dean/ Director/ Principal of medical institution shall not hold the post of Head of the Department. To ensure compliance, inspections are conducted prior to issue of Letter of Permission (LoP) and recognition of the Institution/ Degree.

Qualifications for the post of Chairman has not been prescribed in the “Teachers Eligibility Qualifications in Medical Institutions Regulations, 2022”. However, appointment of faculty in all Central Universities, Deemed Universities and other Government and Non-Government Medical Colleges are governed under the provisions contained in the “Teachers Eligibility Qualifications in Medical Institutions Regulations, 2022”.

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